

करके भारत में भेजा जा रहा है। एक खबर में यह भी बताया गया है कि कश्मीर में हिंसा के लिए आई०एस०आई० की मदद से अफगानिस्तान में भी शिविर लगाये जा रहे हैं, तालीबान में शिविर लगा करके हिन्दुस्तान में आतंकवाद फैलाने की कोशिश कर रहे हैं। यहां पर एक काफी बड़ी खबर खुद गवर्नमेंट ने दी है कि 90 Pak nationals underground in the country. जो अभी-अभी 90 पाकिस्तानी नेशनल्स वीसा लेकर आये थे वे अंडरग्राउन्ड हो गये और गवर्नमेंट का खैया क्या है? गवर्नमेंट का खैया सिर्फ इस समय केवल इतनी बात के लिए है कि पाकिस्तान से अपने संबंध सुधारे जायें, पाकिस्तान से वीसा की शर्तें कम कर दी जायें और वीसा देने के नियमों को ज्यादा उदार बनाया जाये। पाकिस्तान के इस समय तक गवर्नमेंट के अपने वर्शन के मुताबिक 11,000 पाकिस्तानी ऐसे हैं जो पिछले पांच सालों में वीसा लेकर आये और यहां आकर गायब हो गये और गवर्नमेंट ने उनको पकड़ने की बजाए वीसा की शर्तों को उदार कर दिया, उनकी थाने में रिपोर्ट करना बन्द कर दिया और वन साइडिड ये सब बातें कर दी हैं। मैं यह जानना चाहता हूँ कि इस समय सरकार अपने झगड़ों में व्यस्त है और उसको फुर्सत नहीं है, सरकार रहेगी या नहीं रहेगी, यह पता नहीं है। सरकार नाम की कोई चीज काम नहीं कर रही है, क्या आई०एस०आई० के एजेंट और ये मानव बम जिनसे बेअनत सिंह की हत्या हुई या राजीव गांधी जी की हत्या हुई, इस समय पंजाब में हत्याएं करने और देशभर में आने वाले दिनों में जो खतरा मंडरा रहा है, उसके लिए सरकार क्या कदम उठा रही है?

सरकार इस बारे में पता लगाने के लिए या हाउस को कॉन्फिडेंस में लेने के लिए क्या कार्यवाही कर रही है?

पंजाब के अंदर इस समय पुलिस का काफी मनोबल टूट रहा है। पंजाब में एक भी आतंकवादी को सजा नहीं हुई है परन्तु पंजाब में सिक्कोरिटी पुलिस के लोगों को, अधिकारियों को पकड़-पकड़कर जेलों में भर रहे हैं। वहां पर यदि पुलिस का मनोबल टूट गया तो ये आतंकवादी गतिविधियां जो पंजाब में सिर उठा रही हैं, फिर से पंजाब के अन्दर इस आतंकवाद को रोकना असंभव हो जायेगा। इसलिए केन्द्र सरकार अपने बार्डर सिक्कोरिटी फोर्स, पंजाब पुलिस, अपनी सेना आदि के फ़र इनका मनोबल बना रहे तो इस मनोबल को बनाये रखने के लिए क्या कदम उठा रही है और आई०एस०आई० की एक्टिविटी को समझौते से नहीं,

उनको कोई थैक करके नहीं और उनको कोई टॉक्स के लिए बुलाकर नहीं बल्कि सख्ती से कुचलने की जरूरत है। पाकिस्तान के आई०एस०आई० एजेंट जो सांप हैं, उनको दूध पिला कर के नहीं खखी से कुचलें और सरकार इसके बारे में हाऊस को कॉन्फिडेंस में ले और यह बताए कि सरकार इसको करने के लिए क्या कदम उठा रही है।

THE VICE-CHAIRMAN (SHRI JOHN. F. FERNANDES): Mr. Singla, you have a similar matter. I think you can raise it.

RE: ATTEMPT TO REVIVE TERRORISM IN PUNJAB

SHRI SURINDER KUMAR SINGLA (Punjab): Thank you, Vice-Chairman Sir. Sir, I am extremely grateful to Vijay Kumar Malhotraji, particularly when he is alarming the whole country on the nefarious designs of ISI plotting to destabilise the country, to disturb the total calm and peace which has just prevailed in Punjab. It is true, but one has to see the ISI has always existed—why ISI became active when Prof. Vijay Kumar Malhotra's own party joined with Akali Dal. The revival of terrorism started then. I would like to remind this friend of mine, Prof. Vijay Kumar Malhotraji, that for the last three years, the ISI could not do any bomb blast, could not organise any underground militants operating in the State of Punjab. They could not. That is what I am saying. It is a solitary example. What happened in Bhatinda? Thirty-three people were killed. There was a bomb blast in Jalandhar, a bomb blast in Pathankot, a bomb blast in Batala. Sir, the day they took the government in their hands, these things started. It has a history. Sir, it has a history because the Akali Dal which they it is not long back when the Akali Dal did not fight the election and they joined to fight election with us. They knew what they are. For example, I would to ask the hon. friend of mine, Prof. Vijay Kumar Malhotra.....

SHRI TRILOKI NATH CHATURVEDI (Uttar Pradesh): Is it the practice, Mr. Singla, that questions are put to hon. Members in the House during the Zero Hour mentions?

SHRI SURINDER KUMAR SINGLA: Yes, it is a practice; one has to say why terrorism revived in Punjab.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Mr. Singla, you please address the Chair.

SHRI TRILOKI NATH CHATURVEDI: I thought this was being brought to the notice of the Government through you.

SHRI SURINDER KUMAR SINGLA: Yes, I am bringing it to the Government's notice. The Government of India has to wake up to tell what the Punjab Government is doing. Sir, three major things have happened after they came to power. The first thing is, as he rightly said, there is total demoralisation of the police. Why did it happen? What has the Government done? What has the Punjab Government done to keep their morale up? The only BJP Member of the Legislative Assembly spoke for them.

She was not a Minister and she was speaking the truth. I would like to mention her name in this House with pride that she is taking up the cause of the policemen. Those who brought peace in Punjab and really made it possible for people to live happily and to sleep well at night are themselves in trouble. They are being tortured by the Government today. The Government is not helping. Hundreds of policemen are being charge-sheeted. They are suffering and are going to the courts. There is no State help. What happens is the major leadership is saying, "The police is responsible, you institute an enquiry against the policemen who indulged in it." I would like to know is this the tribute you pay to the policemen who brought peace in Punjab. Is that the way the Government is going

about it? Why don't you ask your State Government to undertake this? The State Government can do everything. You are asking the Central Government. Why don't you ask and raise this issue with the State Government of Punjab?

SHRI TRILOKI NATH CHATURVEDI: He is not associating, he is attempting to

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): One minute. He is not associating. He has given a notice. Number 13 in the list has been clubbed with Number one by the Deputy Chairman.

SHRI SURINDER KUMAR SINGLA: My only request to the Leader of the Opposition in this. I know from my heart that he is sincerely saying the that Punjab should like in peace and he has been expressing such sentiments. But he should see, when Prof. Vijay Kumar Malhotra when he rightly tells the House that there is demoralisation of the police, who is responsible for this. Not the Gujarat Government. The State Government is responsible. Who instituted an enquiry? Who is not assisting the police?

SHRI TRILOKI NATH CHATURVEDI: ISI.

SHRI SURINDER KUMAR SINGLA: ISI is not responsible...*(Interruptions)*...

SHRI TRILOKI NATH CHATURVEDI: It was brought to the notice of the Chief Minister...*(Interruptions)*...

SHRI SURINDER KUMAR SINGLA: It was brought to the notice of the Chief Minister and the BJP leadership...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Mr. Chaturvedi, let Mr. Singla complete.

SHRI TRILOKI NATH CHATURVEDI: Mr. Badal and his Government has promised...*(Interruptions)*...

SHRI SURINDER KUMAR SINGLA: Mr. Vice-Chairman, I have certain things to tell. Let me have my say.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Mr. Chaturvedi, let Mr. Singla conclude. After he concludes, you can associate.

SHRI SURINDER KUMAR SINGLA: Sir, the BJP leadership has clamoured that if they come to power, they will maintain peace. And we know how peace is being maintained in Punjab! We have honoured the families of terrorists who killed Mrs. Gandhi and Gen. Vaidya! I can cite hundreds of examples. What was the response of the Government? Is it an act that will put an end to terrorism? Is it not an act that will revive terrorism? Why do you blame the Central Government? Is it not an act that will revive terrorism?

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Mr. Singla, please conclude.

SHRI SURINDER KUMAR SINGLA: The Punjab Government took the decision to seize the properties of terrorists. The present Government is contemplating returning of those properties to the terrorists.

SHRI S.S. AHLUWALIA (Bihar): Mr. Vice-Chairman, I want to clarify one thing. We should set the record straight. Shrimati Indira Gandhi was not killed by terrorists. She was killed by some policemen.

SHRI SURINDER KUMAR SINGLA: I am not saying that. I have not said that. After that killing, they became terrorists.

SHRI S.S. AHLUWALIA: You are talking about the policemen. That is why I said she was killed by some policemen.

SHRI SURINDER KUMAR SINGLA: I was saying that the families of those who killed Mrs. Gandhi were honoured and that there was no response from the State Government. I want to

know whether the State Government condemned such honour. The Government of Punjab refused to condemn. When journalists asked the Government whether it would condemn it, it said it would not condemn. The Government of Punjab did not condemn the honouring of the families of those who killed Mrs. Gandhi. It is an act of reviving terrorism. The ISI could not be able to revive terrorism in Punjab if the state Government... (*Interruptions*)...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): You have already taken six minutes. Please conclude now

SHRI SURINDER KUMAR SINGLA: Sir, the second important aspect relates to human rights activists who are lobbying with the State Government, who are fighting the cause of the terrorists. When innocent people are killed, no human rights organisation talks about them. Nobody speaks for them. Now all the leading human rights activists are in the company of the Government of Punjab. They address joint meetings. One of them—I can name him now—is a Khalistan propagandist. Mr. Justice Bains is there. We don't know who meets whom. But the records of the State Government do show that he has been meeting all the leaders of the State Government. Is it an act of preserving peace which was won the hardest way, by the suffering of the people and the police? They are going to destroy it.

Lastly, I would say that the people of Punjab have voted them to power because of the assurance, which they had given, that there would be peace. If they don't behave, if they continue to revive terrorism, they will throw them out of power. I request my hon. colleague, who is the Leader of the Opposition in this House, to take up this matter with the Government of Punjab and ensure that terrorism is not revived and that the State of Punjab is not made a fertile ground for the ISI operations. The ISI did not ope-

rate in the last three years. I hope that the ISI is not allowed to operate in collusion with the terrorist and militant outfits in Punjab.

Thank you, Sir.

SHRI N.K.P. SALVE (Maharashtra): Mr. Vice-Chairman, Sir, the matter raised by Shri Malhotra is extremely important and I would not look at it with party predilections and party affiliations and put it above the national interest. In substance, I agree with what Mr. Malhotra has said. The nefarious activities of the ISI have to be put down and put down firmly and strongly. Let them not think that the doctrine which is expostulated is a doctrine of weakness for this country. Let them know that if it is violence, India can retaliate and retaliate very badly. They will be nowhere; they will be crushed. This is the message which has got to go out.

Secondly, terrorism has got to be put down, whether from within or without. You happened to be the partners of the ruling party, something of which you need to take notice. The police force which has put down terrorism is certainly undergoing demoralisation. That also is part of your responsibility. Let us, at some time or the other, sink our political differences and look at matters of national importance beyond party limitations.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Mr. Wasim Ahmad. Just associate yourself in one minute, please.

श्री वसीम अहमद (उत्तर प्रदेश): वाइस चेयरमैन सर, मल्होत्रा साहब और हमारे दूसरे मैबर्स सिंगला साहब ने बहुत ही महत्वपूर्ण मसला उठाया है। आई०एस०आई० का जिक्र हर हफ्ते हाउस में होता है। मेरा अपना मानना यह है कि यह बहुत सीरियस मैटर है और इस मामले को गवर्नमेंट को सीरियसली लेना चाहिए कि अगर कुछ खतरे लोग निशानदेही कर रहे हैं और वह निशानदेही अगर सही है तो हमें वह तमाम प्रोकाशन..... (व्यवधान)

प्रो० विजय कुमार मल्होत्रा (दिल्ली): यह सही है... (व्यवधान) आप क्यों कह रहे हैं कि अगर सही है, डॉर से अगर सही है... (व्यवधान) वह कह रहे हैं कि अगर सही है। ... (व्यवधान)

श्री वसीम अहमद: मल्होत्रा साहब (व्यवधान) नहीं, मैं आपकी बात को टोटली गलत नहीं कह रहा हूँ, आप मेरी बात को सुनिए। अगर यह सही है तो गवर्नमेंट को इस पर सीरियस एक्शन लेना चाहिए और अगर दोस्ती के बहाने लोग हमारे मुल्क को अन्दर से कमजोर करना चाहते हैं तो हम ऐसी दोस्ती नहीं करना चाहते हैं कि एक तरफ तो दोस्ती का हाथ और दूसरी तरफ हमारे मुल्क में डिस्टर्बेंस। हम अपनी गवर्नमेंट से यह दारखास्त करेंगे कि वह मसले पर कैटेगरीकली हाउस को बताए ताकि मैबर्स मुतमइन हो सकें।

बहुत-बहुत शुक्रिया।

श्री एस०एस० अहलवालिया: उपसभाध्यक्ष महोदय, प्रो० विजय कुमार मल्होत्रा जी ने जो आई०एस०आई० का मसला उठाया है यह एक गंभीर मसला है और यह सिर्फ पंजाब में सीमित नहीं है पूरे भारत में फैल चुका है। आज के अखबार में भी महोदय, केन्द्रीय सरकार ने असम के मुख्य मंत्री को अलर्ट किया है कि उनकी जान को सख्त खतरा है। जिस तरह इस सदन के मान्यवर सदस्य लोग जानते हैं कि नार्थ-ईस्ट में आई०एस०आई० की एक्टिविटीज़ बहुत बढ़ चुकी हैं ... (व्यवधान) साउथ में भी बहुत बढ़ चुकी है और नार्थ ईस्ट में ख़ास करके बढ़ चुकी हैं। आज तक दूसरे मुल्कों से इनको मदद मिलती थी, पर इस वक़्त आई०एस०आई० ने यह फैसला लिया है कि आज तक हम सिर्फ घुसपैठियों के हाथों में अस्त्र-शस्त्र देते थे, अब हिन्दुस्तान के नागरिकों के हाथों में अस्त्र-शस्त्र पहुंचायेगे। महोदय, इस पर गंभीरता से विचार करने की ज़रूरत है। नागालैंड को हम लोगों ने बड़ा सीरियसली लिया है और वहां तीन महीने का सीज़ फायर डिवलेयर हुआ है। वहां डिसकशन चल रही है। पर इस पर कुछ कारगर कदम उठाने की ज़रूरत है। मुख्य मंत्रियों में कभी पंजाब में प्रकाश सिंह बादल और कभी प्रफुल्ल महंत असम में इसके अगर टांगेंट बनेंगे तो यह खतरे की घंटी है और यह घंटी शायद केन्द्रीय सरकार को सुनाई नहीं पड़ी रही है। यह सुनाने के लिए जो मुद्दा उठाया गया है इस पर विचार करने की ज़रूरत है।

महोदय, यह सिर्फ अस्त्र-शस्त्र की लड़ाई नहीं है, जैसा कि आप जानते हैं कि आई०एस०आई० ने अरबों

रुपये के जाली नोट छापकर हिन्दुस्तान में बांटे और जिसके कारण रिजर्व बैंक ऑफ इंडिया, जो इसकी मॉनिटरिंग अथॉरिटी है, सिर्फ पुलिस नहीं, होम मिनिस्ट्री नहीं, पर हमारी फाइनेंस मिनिस्ट्री भी अलर्ट नहीं हो रही है और नोटिस पर नोटिस, सर्कुलर पर सर्कुलर निकल रहे हैं कि जाली नोट बिहार में, नार्थ-ईस्ट में और साउथ में चल रहे हैं। उनको रोकने की और उन पर अंकुश लगाने की कोई कोशिश नहीं हो रही है। इसलिए मेरा कहना है कि चाहे वह वित्त विभाग हो, चाहे गृह विभाग हो, इसको पूरी तरह से संचालित करने के लिए, इस पर विचार-विमर्श करने के लिए कोई समिति बननी चाहिए या कोई हाई पावर कमेटी बननी चाहिए और इसको गंभीरता से लेकर कुछ कारगर कदम जल्दी उठाने चाहिए ताकि कभी कोई गहरा नुकसान भारत को हो उससे पहले हम कारगर कदम उठा सकें। नहीं तो, जैसे कि अभी वसीम साहब ने कहा कि एक तरफ तो दोस्ती का हाथ है और दूसरी तरफ छुरी ले करके दूढ़ रहे हैं कब इनको स्टेब करें। तो उस हाथ को, उस इशारे को नाकाम करने के लिए कोई कारगर कदम उठाने की जरूरत है। मैं आपके माध्यम से मांग करूंगा कि यह स्पेशल मेशन और ज़ीरो ऑवर तो रोज़ होते हैं किन्तु यह एक गंभीर मुद्दा है जो राष्ट्रीय सुरक्षा से जुड़ा हुआ है, सरकार की तरफ से इसका जवाब तुरन्त आना चाहिए। आप सरकार को निर्देश दें कि कम से कम कल आकर पूरे सदन को बताएं कि आई०एस०आई० की गतिविधियों के बारे में क्या अंकुश लगाने जा रहे हैं?

SHRI O. RAJAGOPAL (Madhya Pradesh): Sir, I would like to draw the attention of the Government to the fact that while one welcomes the steps taken by it to have good relations with the neighbouring country—and it is a good thing—at the same time, the activities of ISI have become a great danger. As far as the incident that has been mentioned is concerned, I don't want to repeat anything but I would like to pinpoint that they are concentrating their efforts in South India, especially Kerala and Tamil Nadu. Through the coast, they are bringing in arms; they are bringing in persons also, specially after the Governments in Kashmir, Punjab and North-Eastern States have taken stringent steps. Now, their efforts have been shifted to bringing

in arms through the Southern coast. This aspect has to be specially borne in mind and the Government of India should take steps to see that action is taken against those persons who have been identified as persons in unison with the ISI agents.

SHRI SYED SIBTEY RAZI (Uttar Pradesh): Sir...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): I think enough association has been made. I have got 11 more names before me.

RE: DISPARITY IN WAGE STRUCTURE OF EMPLOYEES OF REGIONAL RURAL BANKS VIS-A-VIS NATIONALISED BANKS

SHRI SOLIPETA RAMACHANDRA REDDY (Andhra Pradesh): Mr. Vice-Chairman, Sir, I would like to draw the attention of the hon. Prime Minister and the Finance Minister to the fact that the Government of India have denied parity between the wages of the staff of Regional Rural Banks and of those sponsored Nationalised Banks, ignoring out only the Award of the Tribunal set up for this purpose but also the decision of the highest judicial forum. The employees of Regional Rural Banks work in distant village areas where even basic facilities like toilets, bathrooms, electricity, transport, etc., are not available, leave alone other comforts which their brethren enjoy in Nationalised Banks in cities and towns. But, instead of compensating for working in odd situations in villages, they are being denied justice.

Mr. Vice-Chairman, Sir, the Ministry of Finance in its 1996-97 Annual Report admitted that Regional Rural Banks have achieved substantial growth over the years and have been able to take banking to the doorsteps of rural poor and providing them with institutional credit support.